

Read :- 1. Notice No. HCG-01/2026, dated 18/07/2026.
2. Notice No. HCG-01/2026, dated 21/07/2026.

The High Court of Gujarat
Ahmedabad

Date: - 21/07/2026

NOTICE

HCG-04/2026

In partial modification of the Notice mentioned in the Preamble, It is hereby notified that **on 22.07.2026;**

- (1) Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal and Hon'ble Ms. Justice Nisha M. Thakore would sit in Division Bench and take up the matters notified in the Cause List of Hon'ble Court (Coram : Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal and Hon'ble Mr. Justice D. N. Ray)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)